

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 324 of 2013 &  
I.A. No.423 of 2013**

**Dated : 7<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shree Renuka Sugars Ltd. .... Appellant(s)**

**Versus**

**Hubli Electricity Supply Co. Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Kush Chaturvedi  
Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1**

**ORDER**

Post the matter for hearing on **23.07.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**